

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 05 of 2021	Mr. Chandrasekaran Ananthanarayanan Vs. Registrar of Companies, Chennai	R.L. Sinha	

For Hearing

2.	Comp. App. (AT) No. 242 of 2020	Abhishek Jain Vs. Puerto Life Science Pvt. Ltd. & Ors.	Vipul Ganda	Saurabh Kalia
3.	Comp. App. (AT) No. 06 of 2021 Part Heard	Agritrade Power Holdings Pte. Ltd. Vs. SKS Power Generation (Chhattisgarh) Ltd.	Shwetabh Sinha	Soumy Dutta-R1 Mustafa Kachwala- R12 to R14
4.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
5.	Comp. App. (AT) (Ins) No. 591 of 2020	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
6.	Comp. App. (AT) (Ins) No. 593 of 2020	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With	Arijit Mazumda	Sudhir Sharma
7.	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1

8.	Comp. App. (AT) (Ins) No. 02 of 2021	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**